

THE HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 438 OF 2024

RANCHI, Dated the 23rd of July, 2024

The Court has been pleased to direct all the Court Masters of the Court to maintain the record of mentioning slips submitted by the Ld. Counsels for urgent listing of cases in a separate register.

The Court has further been pleased to direct all the Court Masters of the Court to display the outcome of each mentioning slip whether allowed or disallowed on the notice board, the same day.

By Order of the Court

Sd/-

(Mohammad Shakir)
Registrar General

Memo No. 1462 /Accts.

Dated 23/7/2024 .

Copy forwarded to O/o Registrar General / Registrar (Admn.) / Registrar (Vigilance) I/c / Registrar (Estab.) / CPC / P.P.S. to Hon'ble The Chief Justice / All Joint Registrars, Deputy Registrars and Assistant Registrars (Judicial & Non-Judicial)/ All Court Masters / I/c P.A. Section / All Senior Secretaries and Secretariats of the Hon'ble Court / Assistant Registrar-cum-Court Officer / All Section Officers / Stamp Reporter / Oath Commissioner ---
----- High Court of Jharkhand, Ranchi for information and necessary action.



(Mohammad Shakir)
Registrar General